

Name of the Corporate Debtor: Mas Projects Engineers Private Limited (In-Liquidation)										
Date of Commencement of Liquidation: 30.10.2019										
List of Stakeholders Version-2 as on 21.03.2026										
(Amount in ₹)										
Sl No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				₹ -				NA	
2	Liquidation costs incurred till date				₹ 39,64,542				NA	
3	Secured financial creditors	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	1	
4	Unsecured financial creditors	3	₹ 3,37,88,474	3	₹ 2,76,17,021	₹ -	₹ 61,71,453	₹ -	2	
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	3	
6	Operational creditors (Employees)	22	₹ 1,05,25,670	22	₹ 95,75,128	₹ -	₹ 9,50,542	₹ -	4	
7	Operational creditors (Government Dues)	1	₹ 13,98,340	1	₹ 13,98,340	₹ -	₹ -	₹ -	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	33	₹ 10,87,04,853	33	₹ 9,73,07,072	₹ -	₹ 1,13,97,781	₹ -	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors) Other stakeholders, if any	0	₹ -	0	₹ -	₹ -	₹ -	₹ -	7	
	Total	59	₹ 15,44,17,337	59	₹ 13,98,62,103	₹ -	₹ 1,85,19,776	₹ -		

Notes:

- This List of Stakeholders Version- 2 has been drawn by the undersigned on the best efforts and assessment made on the basis of information made available to him by the Erstwhile Liquidator.
- This List of Stakeholders Version- 2 is subject to the necessary approval of the Hon'ble Adjudicating Authority under regulation 31 (3) of Insolvency and Bankruptcy Board of India (Liquidation Process)
- The Liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
- The list of stakeholders, as modified from time to time, shall be:
 - available for inspection by the persons who submitted proofs of claim;
 - available for inspection by members, directors, and guarantors of the Corporate Debtor;
 - filed on the electronic platform of the Board for dissemination on its website.

Sd/-
CS Vineet K Chaudhary
Liquidator In the matter of MAS Project Engineering Private Limited
IBBI Registration No.: IBBI/PA-002/IP-N00103/2017-18/10246
AFA valid till 31.12.2026
masproject.liquidator@gmail.com (process specific)
ip.vineetchaudhary@gmail.com (registered with IBBI)
Address of the Liquidator registered with IBBI:
D-38, LGF (L/S), South Extension, Part-II, New Delhi-110049
Phone: 011-49121644-45
Date: 21.03.2026
Place: New Delhi

Annexure-1

Name of the Corporate Debtor: Mas Projects Engineers Private Limited (In-Liquidation)

Date of Commencement of Liquidation: 30.10.2019

List of Stakeholders Version-2 as on 21.03.2026

List of Secured Financial Creditors

(Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
Nil																
Total				₹ -	₹ -		₹ -				₹ -	0%	₹ -	₹ -	₹ -	₹ -